

(b). The Government of India have no objection to Indian nationals of Goan origin continuing to reside in Pakistan.

श्री रघुनाथ सिंह : पाकिस्तान में इस वक्त गोवा में पैदा होने वाले सज्जनों की आबादी कितनी होगी और उन को क्या भारतीय नागरिक समझा जायेगा या नहीं ?

Shrimati Lakshmi Menon: I think the hon. Member was not listening to the answer that I read out.

Shri Raghunath Singh: I wanted to know the number of people of Goan origin, who are residing in Pakistan.

Shrimati Lakshmi Menon: The very first sentence of the answer which I read out was:

"The Government of India have no information regarding the number of people residing in Pakistan who are of Goan origin".

Shri H. N. Mukerjee: Some time ago, the UK Government tried to compel a Goan who was an Indian national to have Portuguese papers, and now, the Pakistan Government, according to reports which Government have not verified yet, are trying to get them to declare themselves as Pakistanis. Has the Commonwealth ceased to exist, or do we not have any relations with the United Kingdom Government or the Pakistan Government to find out information about this, for Government to be able to answer this question?

Shrimati Lakshmi Menon: Those Goans who are in Pakistan will be in the same position as people in other Portuguese territories. Either they have travel papers, Indian passports or Portuguese passports, or they have Pakistani passports. If they have Indian passports, naturally, they will come to India. If they have Portuguese passports, they are at liberty to surrender those passports at our High Commission and get Indian passports instead. If they are

already Pakistanis and have Pakistani passports, and they wish to come to India, they can do so, under the sections of the Indian Citizenship Act, by naturalisation.

Shri Nath Pat: May I know if a time-limit has been set in the case of those Goans who currently hold Portuguese passports to surrender them and opt for Indian citizenship? If so, what is the date?

Shrimati Lakshmi Menon: It is one month, from the 28th March to the 28th April.

Shri Hem Barua: Is it not a fact that Goan citizens who are supposed to be in Pakistan went over there with Portuguese passports obtained in Goa? If so, could not their number be ascertained from the office at Goa?

Shrimati Lakshmi Menon: This can be verified only when they ask for registration. So far not a single person has asked for registration.

WRITTEN ANSWERS TO QUESTIONS

Diplomatic Relations with Algeria

- *12. { **Shri Vasudevan Nair:**
Shri Warior:
Shri S. M. Banerjee:

Will the Prime Minister be pleased to state:

(a) whether the provisional Government of Algeria have approached Government of India to establish diplomatic relations and exchange of representatives; and

(b) if so, whether Government have taken any decision thereon?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) and (b). The position remains the same as stated by the Prime Minister in his statement in the Lok Sabha on the 16th August, 1961. An Agreement on the

cease-fire and the transfer of power in Algeria was concluded between the Government of France and the Provisional Government of Algeria on the 18th March, 1962. The Government of India have congratulated both the parties on the Agreement reached, and are doing all that they can to assist in the smooth implementation of the various provisions of the settlements reached.

Import Policy

*14. { Shri Basappa:
Shri S. M. Banerjee:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the new import policy announced recently has benefited the established importers and the actual users;

(b) whether the cut in the import of many new items had affected the trade and industry; and

(c) what savings of foreign exchange are likely to be effected by this new import policy?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a). In formulating the import policy, the progress of indigenous production, the essential requirements of the industry for raw materials and components and the foreign exchange availability and other relevant considerations have been taken into account. While the policy may not provide benefit to Established Importers—whose quota of certain items has been cut the indigenous industry will be benefited. The interests of actual users are unlikely to be affected.

(b). No, Sir. The interest of the trade and industry would not be adversely affected because the cut in quota has been effected generally in respect of goods where indigenous production has shown increase.

(c). It is not possible to assess the amount accurately.

Farmers of Daman

*15. Shri Balkrishna Wasnik: Will the Prime Minister be pleased to state:

(a) whether there has been a demand by the farmers of Daman for the abolition of oppressive feudal laws of the former (Portuguese) regime, which still continue to be in force; and

(b) if so, the action taken in the matter?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) and (b). There have been representations both from the farmers and the landlords of Daman. These are receiving the attention of the Government.

Old Age Pension Scheme in Madras

*16. Shri Sonavane: Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that Madras State Government have introduced a scheme of Old Age Pension to all the persons over the age of 60 under certain conditions from 1st April, 1962;

(b) if so, the nature and details of the scheme; and

(c) is there any proposal to extend such a scheme in all the States?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) and (b). The Madras Government has introduced an Old Age Pension Scheme with effect from 1st April, 1962 providing for grant of pension at the rate of Rs. 20 p.m. to destitutes aged 65 years and above and to destitutes aged 60 years and above who are incapacitated by blindness, leprosy, insanity, paralysis or loss of limb, provided that the period of domicile is over one year.

(c) Old Age Pension Schemes have also been introduced by the Govern-